

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/5(CHE)/2023
NAME OF THE PETITIONER(S) : Lakshminarayanan Sridhar
NAME OF THE RESPONDENTS : New Travel Lines India Pvt Ltd & 6 Ors
UNDER SECTION : Sec 241-242 & 59 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Saai Sudharsan for the Petitioner.

Ld. Counsel Shri. Raghavendran along with Counsel Ms. R
Moneesha for the Respondent No. 2.

Ld. Counsel Ms. Gunasri for the Respondent No. 4 and 6.

Ld. Counsel for the Petitioner on instructions submit that this matter is separate from the matters referred to mediation by Hon'ble High Court of Madras. However, the Petitioner has no objection to refer this matter for mediation and on the appointment of Hon'ble Mr. Justice N Kirubakaran as Mediator.

At request, this matter is referred to mediation. Hon'ble Mr Justice N Kirubakaran is appointed as the Mediator.

Parties are directed to approach Hon'ble Mediator within a week from today for fixing the date for mediation.

List the petition for outcome of mediation / hearing on **10.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)